## GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

## LOK SABHA

#### **UNSTARRED QUESTION No. 1258**

Answered on Monday, November 25, 2019/Agrahayana 4, 1941(Saka)

#### "Committee for Promotion of e-Payments"

1258. SHRI MANOJ KOTAK:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Reserve Bank of India has appointed a committee to suggest the promotion of e-payments in India;
- (b) if so, the details thereof along with the committee's suggestions;
- (c) whether the panel has also suggested the removal of import duty on Point of Sale devices for three years and reduce the GST on digital transactions; and
- (d) if so, the reaction of the Government thereto?

#### Answer

# The MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR)

(a) & (b) As apprised by Reserve Bank of India (RBI) and Ministry of Electronics and Information Technology (MeitY), with a view to encourage digitization of payments and enhance financial inclusion through digitization, RBI had constituted a High-Level Committee on Deepening of Digital Payments (CDDP) under the chairmanship of Shri Nandan Nilekani.

The CDDP report is available on the RBI website at the following address:

### https://rbidocs.rbi.org.in/rdocs/PublicationReport/Pdfs/CDDP03062019634B0EEF3F7144 C3B65360B280E420AC.PDF

(c) As informed by RBI and MeitY, the Committee recommended (at Recommendation 67 of the report of the Committee) that current import duty of 18% on POS machines be reduced to Nil for a period of three years to facilitate adequate expansion of acquiring infrastructure in the country. It also suggested to lower GST on acceptance infrastructure such as PoS terminals & associated device / accessories.

(d) As apprised by Department of Revenue, as of now no decision has been taken to change the GST/IGST rates on PoS machine and waiver of GST on transaction charges of Immediate Payment Service (IMPS) and Aadhaar enabled Payment System (AePS) for transactions upto Rs.5000.

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